NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IA 658/2024
In
C.P. (IB)/1088(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: INDIAN BANK V/s PRAKASH KANAYO THAKUR

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Rohit Gupta, Ld. Counsel for the Indian Bank.
2. This matter is connected with I.A. 1217/2024 in C.P. (IB)/1137(MB)2017, which is listed at Sr. No. 19 on today's board.
3. The Applicant is directed to serve the copy of the Application upon the respondent.
4. Accordingly, list this matter on **02.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/